

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-1/2006/12115/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District and Sessions Judge,
Dhemaji.

Dated Guwahati the ^{fh} 16 December, 2023.

Sub: **Prayer for availing casual leave with Civil vacation.**

Ref:- Your letter No. DJDH/4033/2023 dtd. 08.12.2023.

Sir,

With reference to the above, after consideration of your prayer the Hon'ble JAD has opined as follows:

"For a District & Sessions Judge to be on leave at a stretch for a period of sixteen days from 18.12.2023 to 01.01.2024 where there is no Additional District & Sessions Judge and 18.12.2023 to 22.12.2023 are working days cannot be considered. Fresh proposal may be submitted".

You are, therefore, requested to submit a fresh proposal accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-1/2006/12116/A dated, 16-12-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]